

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 11<sup>th</sup> day of December, 2019

**ORIGINAL APPLICATION NO. 330/01466 of 2014**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

N.K. Katiyar .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicant : Shri R.K. Shukla (absent)

Advocate for the Respondents : Shri D.S. Shukla

**ORDER**

List revised. None is present for the applicant. Shri D.S. Shukla, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicant was not present on the last several listed dates i.e. on 30.03.2019, 30.10.2019 and 08.11.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Manish/-